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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**T.P. No.61/560(6)/NCLT/AHM/2017(New)
C.P. No. 131/560(6)/NCLT/AHM/2016(Old)**

Coram:



**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.09.2017**

Name of the Company: Faisal Abdul Gaffar Kapadia & Ors.
V/s.
Registrar of Companies

Section of the Companies Act: Sections 560(6) of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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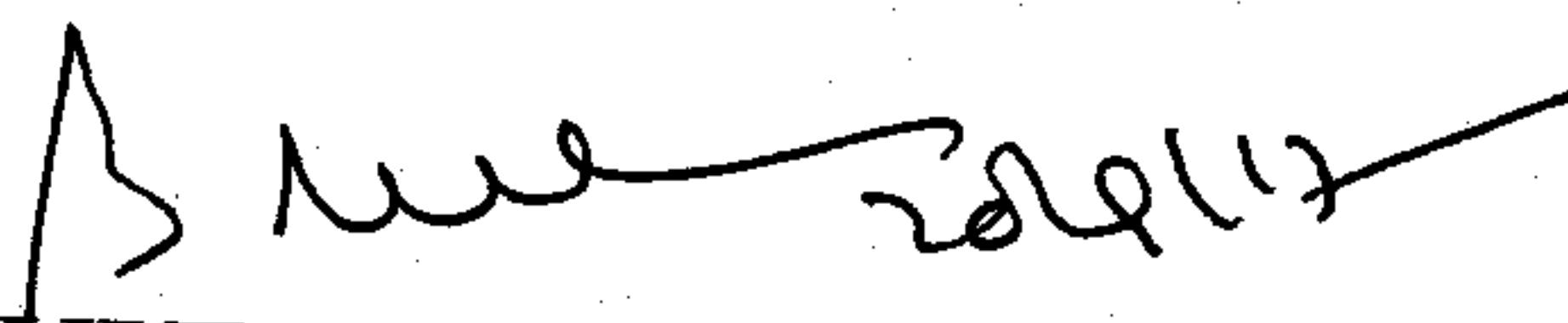
1.	MANAN PANERI	ADVOCATE	INTERVENER	
	NAVIN PAHWA, WITH	SR. ADV	PETITIONER	
2.	NATASHA SUTARIA	ADV.		
	FOR			
	THAKKAR AND PAHWA,			
	ADV.			

ORDER

Learned Senior Advocate Mr. Navin Pahwa with Learned Advocate Ms. Natasha Sutaria present for Original Petitioner. Learned Advocate Mr. Manan Paneri present for Intervener. None present for ROC.

Learned Counsel appearing for Intervener requested time to file objections.

For objections of Intervener as last chance, list the matter on 03.10.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 20th day of September, 2017.